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सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.11.2026

N O T I C E

Please take notice that the following matter listed in the Court – II on 18.11.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 32 of 2026 in Comp. App. (AT) (Ins) No. 322 of 2025	Consortium of Mr. Sandeep Gupta, Ms. Shalini Gupta and Mr. Anoop Kumar Mittal (Successful Resolution Applicant of Swati Health and Education Services Pvt. Ltd.) Vs. Greater Noida Industrial Development Authority Through its Chief Executive Officer	Sumesh Dhawan	

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar